

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors. APPLICANT / PETITIONER
Vs
Fantastic Buildcon Pvt. Ltd. & Ors. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

S. K. MOHAPATR
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Mr. Krishna Kumar, Advocate
Ms. Sujana Suman Mund, Advocate

ORDER

Notice to show ^{cause} _h be issued, returnable on 24th January 2018.

Process Dasti.

Sd-
CHIEF JUSTICE M. M. KUMAR
PRESIDENT

Sd-
(S. K. MOHAPATR,
MEMBER (TECHNICAL))